

Open Court.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH,
ALLAHABAD.

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Review Petition No. 55 of 2000

In re.

O.A. No. 1070/92

this the 2nd day of July 2001.

HON'BLE MR. S. DAYAL, MEMBER (A)
HON'BLE MR. RAFIQ UDDIN, MEMBER (J)

Union of India through Secretary Ministry of Home Personnel
& Training Public Grievances, North Block, New Delhi
& Others.

Applicants.

By Advocate : Sri Lalji Kushwaha for Sri P.N. Mathur.

Versus.

Neeraj Kumar Srivastava &
four others

Respondents.

By Advocate : Sri Rakesh Verma.

ORDER (ORAL)

S. DAYAL, MEMBER (A)

1. A Division Bench of this Tribunal had decided the O.A. Nos. 1070/92, 1730/92 & 1521/94 by a common order as the issues of facts and law were similar in all the three O.As.

2. It appears that the learned counsel for the applicants in this Review Application has filed Review Application separately in all the three O.As. We had earlier considered the Review Application no. 56/2000 in O.A. no. 1521/94, which was also included in the common judgment and had found the Review petition lacking in merits by order dated 4.5.2001. For the same reasons

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we consider the present Review Application also as lacking in merits and dismiss for the same.

D. Girish
MEMBER (J)

GIRISH/-

A. Hare
MEMBER (A)